

in the Times of India (Bombay) dated 1-1-1982 under the title "Film Censorship lacks Uniformity".

As regards uniformity, every effort is made to ensure that there is uniformity and consistency in the application of censorship guidelines to all films in terms of the overall impact of the film. It is, however, impossible to ensure mathematical uniformity in terms of individual scenes as a scene which may not be offensive in the context of a particular film may completely violate the censorship guidelines in a different context in some other film.

The question is not clear regarding sales tax. However, levy of tax on sales and purchases of goods effected inside a State is a State subject of taxation. The Administration of Central Sales Tax levied on Inter-State sales of goods has also been entrusted by law to the State Governments who collect and retain the proceeds of this tax. The State Governments have the powers to grant reduction or exemption from this tax also if they consider it necessary to do so in the public interest.

The National Film Development Corporation Ltd., is already giving loans, since inception of erstwhile Film Finance Corporation, to film-makers for production of films. The National Film Development Corporation Ltd. has also initiated a scheme for 100% finance where film-makers can concentrate on creative aspects of film making without financial worries.

#### **Import of Telephones Switching Equipment**

2707. DR. VASANT KUMAR PANDIT:

SHRI CHIRANJI LAL SHARMA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether new electronic switching equipment factories are planned to be set up, if so, the details thereof (including location) ; and

(b) how have Government planned to reduce massive drain of foreign exchange for import of telephone switching equipment ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. Two new factories, each with a capacity of 5 lakh lines per annum are planned to be set up. Global tenders for import of technology for this purpose are due to be received by 31-3-1982. The locations of the factories have not yet been decided.

(b) The two new proposed factories each with a capacity of 5 lakh lines per annum have been planned to reduce expenditure in foreign exchange for import of telephone switching equipment.

#### **Narcotic Drug smuggling through Postal Parcels**

2708. DR. VASANT KUMAR PANDIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Posts and Telegraphs Department has found cases of narcotic drug smuggling through postal parcels ;

(b) if so, how many such cases were found throughout the country during 1980 and 1981 so far ;

(c) the number of cases in which complaints were lodged with the police and the results thereof ; and

(d) whether the Department has alerted all the Postal Parcel Service Personnel on this and if so, the steps taken to trace the smuggling racket ?